

ITEM NO.132

COURT NO.13

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 3005/2015

M/S KKK HYDRO POWER LIMITED

Appellant(s)

VERSUS

HIMACHAL PRADESH STATE ELECTRICITY
BOARD LTD. & ORS.

Respondent(s)

IA No. 61816/2025 - EARLY HEARING APPLICATION

Date : 07-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) Mr. M G Ramachandran, Sr. Adv.
Mr. Raj Kumar Mehta, AOR

For Respondent(s) Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Suraj Singh, Adv.

Mr. Anand K Ganesan, Adv.
Mr. Nikunj Dayal, AOR
Mr. Amal Nair, Adv.
Ms. Shivani Verma, Adv.
Ms. Devyani Prasad, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Heard in part.

Subject to the orders of Hon'ble The Chief Justice of India,
list this matter tomorrow, that is, 08.08.2025 at 02.00 p.m.

(BABITA PANDEY)
AR-CUM-PS

(PREETI SAXENA)
COURT MASTER (NSH)